

DIVISION BENCH  
COURT - I

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/148(KB)2022  
IN  
C.A.(CAA)/63(KB)2022,  
IA(COMPANIES.ACT)/49(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	BENGAL CREDIT CORPORATION PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance via video conference/physically**

For the Petitioner

Ms. Madhuri Pandey, PCS

For Regional Director, Eastern Region, MCA

Mr. Alok Tandon, Joint Director

**ORDER**

1. Ld. Counsel for the petitioner present. Mr. Alok Tandon, JD office of RD-present.
2. RD's report is awaited.
3. Post this matter on **02.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**